

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(25) C.P.-2072/252/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE PARTIES: Samyak Erectors Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

ORDER

1. The Learned Representative of Petitioner is present.
2. The matter is adjourned to **07.09.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

07.08.2018.
HHS